

**In the National Company Law Tribunal, Jaipur**

**Item No. 109**

**CP No. (IB)-74/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Anand Kumar Gupta**

.....Applicant/Petitioners

**VS.**

**Adelson Pharma Pvt. Ltd.**

.....Respondent

**Order delivered on 04.07.2019**

**ORDER**

The matter is reposted on 02.08.2019 due to administrative reasons.

**By Order**

*Sd—*

**(K. L. Kaushik)**

**Court Officer**